

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4769
ANSWERED ON:24.04.2002
DEPORTATION OF DIPLOMATIC PERSONNEL
CHANDRESH PATEL KORDIA;GORDHANBHAI JAVIA;KAILASHO DEVI

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether some officials of the Indian embassy in Pakistan were recently asked to leave the country;
- (b) if so, the details of the officials and the reasons therefor; and
- (c) the number of diplomatic personnel asked by India and Pakistan to leave the respective countries during the last three years and the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI OMAR ABDULLAH)

(a)&(b) Yes, Sir. Two officials of the Indian High Commission in Islamabad were asked to leave the country in March and one in April 2002, on false and baseless allegations.

(c) During the years 1999, 2000, 2001, Pakistan expelled 8 staff members of the Indian High Commission on similar false and baseless allegations. India expelled 9 staff members of Pakistan High Commission during that period for being found to be indulging in activities incompatible with their official status.